

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1067
TO BE ANSWERED ON FEBRUARY 05, 2026**

**FUNDS SHARING PATTERN BETWEEN CENTRE AND STATES UNDER
AMRUT**

NO. 1067. DR. NISHIKANT DUBEY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) including the fund sharing pattern between the Centre and the States;**
- (b) the details of the cities currently under AMRUT in Jharkhand;**
- (c) the details of the funds allocated and utilised under AMRUT in Jharkhand, project and district-wise; and**
- (d) whether specific guidelines have been fixed to monitor and supervise the implementation of AMRUT at district and State levels and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. The Mission focuses on development of basic infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. A set of Urban Reforms and Capacity Building have been included in the Mission. Central share for the projects under AMRUT was 100 % for Union Territories and 90% for North Eastern and Hilly States. In other States, central share was 50% of the project cost in cities having population up to 10 lakh and 33% of the project cost in cities having population of more than 10 lakh. For Administrative and Other Expenses and Reforms, 100% central assistance was provided.

Ministry of Housing and Urban Affairs (MoHUA) has approved State Annual Action Plans (SAAPs) of all the States/Union Territories (UTs) amounting to ₹77,640 crore for the entire Mission period, which includes committed Central Assistance (CA) of ₹36,036 crore. The States/UTs have grounded 6,004 projects worth ₹83,471 crore, of which works worth around ₹80,933 crore have been physically completed and expenditure of ₹74,244 crore has been incurred. Against Central share of ₹36,036 crore for projects, ₹34,901 crore have been released.

(b) & (c): 07 Cities of Jharkhand namely Adityapur, Chas, Deoghar, Dhanbad, Giridih, Hazaribag and Ranchi have been selected under AMRUT. A total of 59 projects worth ₹1,615.06 crore has been taken up in these cities of which works of ₹1,299.14 crore has been physically completed.

Under AMRUT, central funds were released to the State/UTs and not districts-wise or project-wise. The State further allocate funds to the Cities/ Parastatals as per progress of the works. Under AMRUT, total committed Central Assistance for the projects for the State of Jharkhand was ₹566.17 crore of which ₹551.69 crore has been released and utilization certificate of ₹447.04 crore has been received so far.

(d): The Mission guidelines provide for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of projects, progress is periodically reviewed and monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs. There is a dedicated AMRUT online portal for tracking the progress and monitoring of projects.
